

Revenue-cum-Police Cells for Assistance to Harijans

1108. SHRI LAKSHMAN MALLICK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up revenue-cum-police cells in all the districts to grant special assistance as well as to check atrocities on the Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof and by when these cells are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Government of India have suggested to the State Governments/ Union Territory Administrations for setting up Revenue-cum-Police Cells/ Teams in the districts to ensure that the Scheduled Castes are put in effective possession of lands belonging to them or allotted to them and are able to carry on cultivation wherever there are disputes and obstructions. It will be possible for the teams concerned to identify villages and lands in respect of which there is a possibility of interference by others and in such cases, full and effective police protection should be given to Scheduled Castes.

(b) The Government of Gujarat have created six Revenue-cum-Police Cells for six Districts of the State. The proposal is under consideration of the remaining State Governments.

Increase in Dowry Deaths

1109. SHRI K.P. SINGH DEO:

SHRI MADHAVRAO
SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that cases of suicide by newly married girls over

the quarrels arising out of dowry all over the country are on the increase;

(b) if so, whether Government have considered the desirability of introducing any change in the existing law to combat the situation; and

(c) whether any change in court procedure is also contemplated to try these cases expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The requisite information is being collected and will be placed on the Table of the House as soon as it is received.

Achievement of 5 per cent Growth Rate

1110. SHRI SOMNATH CHATTERJEE: Will the Minister of PLANNING be pleased to state:

(a) whether the Centre wanted to achieve five percent growth rate;

(b) if so, how;

(c) whether the States have been given direction as to how to achieve this rate of growth; and

(d) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) Yes, Sir.

(b) Details are being worked out.

(c) and (d). Planning Commission has written to the State Governments for drawing up the Sixth Five Year Plan 1980—85. They have been informed that pending a detailed analysis of available financial resources and of the implications of constraints beyond our control, plan exercises may proceed on the assumption that we should work for an average annual growth rate of 5 per cent during the plan period. At the same time, possibilities of raising the growth rate to a figure higher than 5 per cent will also be explored while formulating the plan.